

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

29. C.P.(IB)/857(MB) 2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. H. V. SUBBA RAO,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **28.11.2022.**

NAME OF THE PARTIES: STATE BANK OF INDIA (THROUGH RESOLUTION  
PROFESSIONAL MR. PURUSOTTAM BEHERA  
Vs.  
MR. JINENDRA R. JAIN

SECTION: 95(1) of IBC 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List the matter on  
**17.01.2023.**

Sd/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

Sd/-  
H. V. SUBBA RAO  
Member(Judicial)

/z/